

DIVISION BENCH

ITEM NO. 170

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 269/2019, CA No. 297/2019 &
CA No. 298/2019 IN CP No. 124/ALD/2019**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th September,
2022, 2:30 pm**

NAME OF THE COMPANY	SORAV GUPTA & ANR V/S DHARAMVIR SINGH & ORS
UNDER SECTION	241/244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Karunesh Tandon alongwith Sh. Ankur Goel & Sh. Saket Singh, Advs.

*: For the Petitioner & Applicant in CA No. 269/2019
& Resp. in CA No. 297/2019 & CA No. 298/2019*

Sh. Manu Khare, Adv.

*: For the applicant in CA No. 297/2019
& CA No. 298/2019 & Respondent No. 1, 3 & 5
& Respondent in CA No. 269/2019*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 5th December, 2022.

— Sd —

**Dr. R.C. Srivastava
(Court Officer)**

27th August, 2022

*Priya Agarwal
(Stenographer)*